

HIGH COURT OF JAMMU & KASHMIR

(Office of the Registrar General at Jammu)

ORDER

No: 1239

Dated: 04/12/19

In exercise of powers conferred by Rule 6 of the Jammu and Kashmir High Court Staff (Conditions of Service) Rules, 1968 and in partial modification of Order No. 579 dated 24.10.2018, Hon'ble the Chief Justice, on the basis of the recommendations of the Hon'ble Rules Committee, has been pleased to prescribe the qualification/criteria and mode of appointment for the post of Registrar Administration/ Management/ Recruitment created vide Government Order No. 3357-LD(A) of 2019 dated 01.08.2019, as per Annexure 'A' to this Order.

By Order.


(Sanjay Dhar)
Registrar General

No: 28290-306/19

Dated: 04/12/19

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir,
4. Registrar Rules, High Court of J&K,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar
6. Director, J&K State Judicial Academy, Jammu
..... for information.
7. CPC e-Courts High Court of J&K, for uploading the same on the official website of the High Court.
8. Chief Accounts Officer, High Court of J&K, Jammu
9. Concerned Sections.
10. Order File.


Registrar General

Annexure-"A"

Criteria for appointment of Registrar Administration/Management/Recruitment by way of Promotion.

Name of the Post	Mode of Appointment	Minimum Qualification Required	Minimum Experience, if any, Required	Existing Pay Scale
Registrar (Administration/Management/Recruitment).	By promotion from amongst Additional Registrar-cum-Secretaries, Additional Registrar – cum - Bench Secretaries and Additional Registrar (Administration) in the ratio of 1:1:1 on the basis of merit-cum-seniority. To assess the minimum merit, marks obtained in ACRs for last 5 years and interview shall be considered. Minimum merit required for promotion shall be securing 70% marks in ACRs and 50% marks in interview. Due weightage shall be given to the additional qualification.	Graduation from any recognized University	2 years in the feeder Cadre	Level 13-A (Rs. 131100-216600)

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